

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/7774/2026	IIFL FINANCE LTD. VS NARGIS BANO	DEVI PRASAD TRIPATHY VS	// ()	
2	D-ARBP/7891/2026	ODM EDUCATIONAL FOUNDATION, BBSR VS NANDA KISHORE SATAPATHY	PUNEET RATHSHARMA VS	// ()	
3	D-BLAPL/5722/2026	SACHIN KUMAR RAIKWAR @ SACHIN RAIKWAR VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /668 /2025 ()	
4	D-BLAPL/5726/2026	SATYABRATA SAMAL @ BANGARA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /43 /2026 ()	
5	D-BLAPL/5727/2026	KUNA @ PREMANANDA DASH VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /43 /2026 ()	
6	D-BLAPL/5728/2026	KANHU HARIJAN @ KAMAL LOCHAN BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 ()	
7	D-BLAPL/5729/2026	SANA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /134 /2025 ()	
8	D-BLAPL/5730/2026	SANKAR NAIK VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	JUDUM /138 /2025 ()	
9	D-BLAPL/5731/2026	SUMANTA BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 ()	
10	D-BLAPL/5733/2026	SIPUN BARIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	N.T.P.C. /190 /2025 ()	AOR20220001648C202600005
11	D-BLAPL/5742/2026	TAJU @ TAJUDDIN KHAN @ TAYAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /92 /2025 ()	

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12	D-BLAPL/5745/2026	BIBHUTI NAIK @ SUMAN @ SUMANA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAGHAMARI /237 /2025 () //	
13	D-BLAPL/5747/2026	AYUSH MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BARANGA /38 /2026 () //	
14	D-BLAPL/5748/2026	ABDUL KAYUM KHAN VS STATE OF ODISHA	ANIL KUMAR DALAI VS	PIPLI /729 /2025 () //	
15	D-BLAPL/5749/2026	RAHUL XALXO VS STATE OF ODISHA	PULAKESH MOHANTY VS	BRAHMANITARANG /429 /2025 () //	
16	D-BLAPL/5752/2026	VEEDI TRINATH @ V. TRINATH @ E. TRINATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /307 /2025 () //	
17	D-BLAPL/5756/2026	RAJENDRA BADAMUNDI VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /79 /2025 () //	
18	D-BLAPL/5758/2026	DHANDA @ CHANDAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /104 /2026 () //	
19	D-BLAPL/5760/2026	RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /21 /2022 () //	
20	D-BLAPL/5762/2026	RAJESH BEHERA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NAYAKOT /3 /2023 () //	
21	D-BLAPL/5768/2026	LAKSHMI MONDAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BAGHAMARI /44 /2026 () //	
22	D-BLAPL/5769/2026	LUKU KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	NANDAPUR /5 /2025 () //	
23	D-BLAPL/5771/2026	ASHOK SETHY	BIJAY KUMAR MOHANTY	MAHAKALPARA /26 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5772/2026	RABINDRA PRADHAN	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /99 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5793/2026	BISWA RANJAN ROUTRAY	DEVASHIS PANDA	INDUSTRIAL ESTATE PS /177 /2025	AOR20220001247C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5795/2026	SATYABRATA DAS	GURUPRASAD BEHERA	JALESWAR /24 /2024	AOR20220000925C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5796/2026	LAXMAN SUAR @ KUNUMUN	SIDDHARTH GOUTAM DAS	PURI TOWN /90 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5800/2026	SAROJ KUMAR BHOI	PRASANNA KUMAR MOHANTY	MELCHHAMUNDA /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5801/2026	PURNA CHANDRA SAHOO	SATYAJIT MOHAPATRA	CHANDABALI /443 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5802/2026	ULLASH BEHERA	SAMARESH PATTANAIK	KUJANGA /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5805/2026	BHABANI SHANKAR PATRA	SATYABRATA SENAPATI	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5807/2026	BACHHU MAJHI	SISIRA PANIGRAHI	BIJEPUR /5 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5809/2026	DEBARAJ NAYAK @ NAIK	KULDEEP MOHANTY	NAYAGARH SADAR /20 /2026	AOD20240000012C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5810/2026	NIRMALYA KRUSHNA DAS	BIBHUTI BHUSAN CHOUDHURY	LALBAG /463 /2025	AOD20230001174C202600008
		VS	VS	()	

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35	D-BLAPL/5813/2026	STATE OF ODISHA HIMANSU SEKHAR DASH VS	BIBHUTI BHUSAN CHOUDHURY VS	// LALBAG /463 /2025 ()	AOD20230001174C202600009
36	D-BLAPL/5815/2026	STATE OF ODISHA MADAN MOHAN DALAI VS	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /518 /2025 ()	
37	D-BLAPL/5817/2026	STATE OF ODISHA SAHIL KHAN VS	AMLAN SHAKTI PAUL VS	// SAHID NAGAR P.S. /610 /2025 ()	
38	D-BLAPL/5822/2026	STATE OF ODISHA SANTOSH NAIK VS	LAMBODOR ACHARI VS	// BELLAGUNTHA /390 /2025 ()	AOR20220001311C202600015
39	D-BLAPL/5824/2026	STATE OF ODISHA DURGA PRASAD SARANGI VS	DILLIP KUMAR MOHANTY VS	// NEMALO /18 /2026 ()	
40	D-BLAPL/5827/2026	STATE OF ODISHA CHANDAN BEHERA VS	GIRIDHARI ROUT VS	// RASGOBINDPUR /239 /2025 ()	
41	D-BLAPL/5832/2026	STATE OF ODISHA AZGAR ALLI @ AZGAR ALI VS	SUDHANSU SEKHAR DASH VS	// S.P.(CID-CRL),CUTTACK /3 /2025 ()	
42	D-BLAPL/5833/2026	STATE OF ODISHA SANIA @ BHAGABAN MAHALIK VS	MANOJ KUMAR NAYAK VS	// BASTA /292 /2025 ()	AOR20230000420C202600004
43	D-BLAPL/5835/2026	STATE OF ODISHA ARJUN KHOSLA VS	SANJIB KUMAR BHANJADEO VS	// RAYAGADA TOWN /309 /2025 ()	
44	D-BLAPL/5837/2026	STATE OF ODISHA BIJU JENA VS	Pradeep Kumar Pradhan VS	// // ()	AOR20220002672C202600007
45	D-BLAPL/5838/2026	STATE OF ODISHA NAGE KHOSLA VS	SANJIB KUMAR BHANJADEO VS	// RAYAGADA TOWN /309 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/5839/2026	AMARJIT RAM VS UNION OF INDIA	ACHYUTANANDA PATTANAİK VS	NCB BHUBANESWAR /4 /2021 () //	AOD20240000586C202600045
47	D-BLAPL/5845/2026	UDAY MUKHI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	SUNDARGARH TOWN /264 /2025 () //	
48	D-BLAPL/5849/2026	MANIKAVASAGAN RAMAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /4 /2026 () //	
49	D-BLAPL/5852/2026	SHYAM KHADIA @ CHERU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	DEOGARH /225 /2023 () //	
50	D-BLAPL/5855/2026	SK SAMIR VS STATE OF ODISHA	PRAVAT RANJAN BARIK VS	SPECIAL CRIME UNIT /10 /2024 () //	
51	D-BLAPL/5858/2026	ANANTA KISHAN @ KISAN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /617 /2025 () //	
52	D-BLAPL/5860/2026	NILESH SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /644 /2025 () //	
53	D-BLAPL/5862/2026	RANJAN PALEI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KEONJHAR TOWN /780 /2025 () //	
54	D-BLAPL/5868/2026	LANGA ALIAS LANGU MURMU VS STATE OF ODISHA	Bijay Kumar Mallick VS	// () //	AOR20220003439C202600006
55	D-BLAPL/5870/2026	NARMADA BEHERA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600032
56	D-CMP/7782/2026	SUDHIR KUMAR PRADHAN VS PRITILATA BISOI	NIHAR RANJAN MOHANTY VS	// () //	
57	D-CMP/7796/2026	KHATA PRADHAN	NIRANJAN HOTA	//	

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	CMP/356/2026	VS SHIBA PATRA	VS	DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur) MJC/0000003/2002	
58	D-CMP/7852/2026	RAJIB LOCHAN MOHANTY VS KAMAL LOCHAN MOHANTY	PRABHU PRASANNA BEHERA VS	// ()	
59	D-CMP/7884/2026	MADHUMITA PATTNAIK VS GOUTAM PATTNAIK	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()	
60	D-CMP/7887/2026	JOGESWAR SARANGI VS BASANTA TRIPATHY	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()	
61	D-CMP/7888/2026	BIMALA DAS VS SULOCHANA BEWA	UMA CHARAN MISHRA VS	// ()	
62	D-CMP/7912/2026	DEV DURLLAV KAR VS NAGABHUSAN PATTNAIK	KISHORE KUMAR JENA VS	// ()	
63	D-CMP/7915/2026	NURSINGHA CHARAN JENA VS HAREKRUSHNA JENA	ASHOK KUMAR SAHOO VS	// ()	AOD20240000557C202600015
64	D-CMP/7920/2026	KALAMATI MALATI@K.MALATI VS GEDDABA BRAHMAJI RAO	JIBAN RANJAN DAS VS	// ()	
65	D-CMP/7924/2026	TATA AIG LIFE INSURANCE COMPANY LTD., MUMBAI VS SIBA PRASAD MISHRA	SANTOSH KUMAR NANDA VS	// ()	
66	D-CMP/7949/2026	SUNYABASI SAMANTARAY VS BIGHNARAJ PAIKARAY	JAGANNATH SENAPATI VS	// ()	
67	D-CMP/7978/2026	DEBENDRA SAHU VS LAXMINARAYAN PARIDA	AMIT PRASAD BOSE VS	// ()	
68	D-CMP/7981/2026	SANTOSH KUMAR AGARWAL VS	Bibhuti Bhusan Mishra VS	// ()	AOR20220001465C202600003

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69	D-CONTC/7728/2026	NANDA KISHROE PRADHAN MANORAMA MOHAPATRA VS	ADV VS	// // ()	AOR20220001600C202600027
70	D-CONTC/7729/2026	DR. SHAKTI PRAKASH MISHRA, DIRECTOR OF FAMILY WELFARE ODISHA MANORAMA MOHAPATRA VS	ADV VS	// // ()	AOR20220001600C202600026
71	D-CONTC/7746/2026	MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT. SATYENDRA NARAYAN DAS VS	SUBHAJEET SAHU VS	// // ()	
72	D-CONTC/7751/2026	DR.PRASHANTA KUMAR HOTA, CHIEF DISTRICT AND PUBLIC HEALTH OFFICER, CUTTACK/ SAROJ KUMAR PANDA VS	ADV VS	// // ()	
73	D-CONTC/7766/2026	N.S.THIRUMALA NAIK, PRINCIPAL SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR SUDHIR KUMAR PATNAIK VS	ADV. VS	// // ()	
74	D-CONTC/7767/2026	DR. N.THIRUMALA NAIK, IAS PRADEEP KUMAR PRAHARAJ VS	ADV. VS	// // ()	
75	D-CONTC/7784/2026	ER. MANOJ KUMAR MAHANANDA, CHIEF CONSTRUCTION ENGINEER,KHURDA USHARANI BEHERA VS	ADV. VS	// // ()	
76	D-CONTC/7802/2026	SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE PRADEEP KUMAR PANDA VS	ADV. VS	// // ()	
77	D-CONTC/7804/2026	DR.N.THIRUMALA NAIK, IAS SUDHANSU KUMAR TRIPATHY VS	ADV. VS	// // ()	
78	D-CONTC/7805/2026	DR. N.THIRUMALA NAIK ,I.A.S BHAKTA CHARAN PANDA VS	ADV. VS	// // ()	
79	D-CONTC/7806/2026	DR. N.THIRUMALA NAIK ,I.A.S PRAMOD KUMAR SAHOO VS	ADV. VS	// // ()	
		DR. N.THIRUMALA NAIK ,I.A.S		//	

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80	D-CONTC/7808/2026	SATYANARAYAN HOTA VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0	
81	D-CONTC/7809/2026	DAFEDAR BARIK VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0	
82	D-CONTC/7811/2026	GOLEKHA CHANDRA DHAL VS RABI NARAYAN SAHOO, ADDL DIST. MAGISTRATE, BHADRAK	ADV. VS	// 0	
83	D-CONTC/7837/2026	BIJAY KUMAR SATPATHY VS DR. N.THIRUMALA NAIK , I.A.S	ADV. VS	// 0	
84	D-CONTC/7838/2026	SHAILENDRA NARAYAN JENA VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0	
85	D-CONTC/7841/2026	AKSHAYA KUMAR JENA VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0	
86	D-CONTC/7842/2026	BASANTA KUMAR PRADHAN VS DR. N.THIRUMALA NAIK ,I.A.S	ADV. VS	// 0	
87	D-CONTC/7845/2026	BIDHAN CHANDRA KAR VS BIGHNARAJ PUROHIT, M.D. OF ODISHA CONSTRUCTION CROP. LTD., BHUBANESWAR	ADV. VS	// 0	
88	D-CONTC/7862/2026	ALOK KUMAR NAYAK VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0	
89	D-CONTC/7863/2026	KISHORE MOHAPATRA VS HEMANTA SHARMA, IAS	ADV. VS	// 0	
90	D-CONTC/7872/2026	TRINATH SAHOO VS T.PADMANAVA DORA, OAS, TAHASILDAR, BANPUR	ADV. VS	// 0	
91	D-CONTC/7882/2026	MANANGING COMMITTEE OF RAMACHANDRAPUR VS NIRANJAN KUMAR MISHRA	ADV. VS	// 0	

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		VS	VS	()	
92	D-CONTC/7895/2026	DR. N.THIRUMALA NAIK ,I.A.S RAJESH KUMAR DAS	MANOJA KUMAR KHUNTIA	// //	
		VS	VS	()	
93	D-CONTC/7911/2026	Y.B KHURANIA, DG AND IG OF POLICE, ODISHA JAGABANDHU SAHOO	BHABARANJAN KAR	// //	
		VS	VS	()	
94	D-CONTC/7935/2026	SOUMYA RANJAN MISHRA, EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK CHINMAYA PASAYAT	SANTOSH KUMAR NANDA	// //	
		VS	VS	()	
95	D-CONTC/7941/2026	UDAY A KAOLE, CHAIRMAN CUM M.D., MAHANADI COALFIELD LTD., SAMBALPUR ALEKHA CHANDRA PATRA	ADV.	// //	
		VS	VS	()	
96	D-CONTC/7950/2026	GIRISH S.N., IAS SARBESWARI BEWA	ADV.	// //	
		VS	VS	()	
97	D-CONTC/7958/2026	DR. N.THIRUMALA NAIK ,I.A.S RENUBALA SWAIN	ADV.	// //	
		VS	VS	()	
98	D-CONTC/7966/2026	MAUSHUMILATA PADHI, I.A.S DR PURNA CHANDRA PADHY	Asutosh Rout	// //	AOD20230000737C202600036
		VS	VS	()	
99	D-CRLA/5725/2026	PRAJNASHREE PRIYAMBADA, REGISTRAR, SHRI JAGANNATH SANSKRIT UNIVERSITY ABANI KUMAR GIRI	ABANI KUMAR NAYAK	// //	AOR20220001266C202600006
		VS	VS	()	
100	D-CRLA/5741/2026	STATE OF ODISHA SANJAY KUMAR ROUT@SANJAY RAUT	BHABANI SHANKAR DASPARIDA	// //	
		VS	VS	()	
101	D-CRLA/5753/2026	STATE OF ODISHA ALOK BARAD	AMITAV TRIPATHY	// //	
		VS	VS	()	
102	D-CRLA/5773/2026	STATE OF ODISHA INFORMANT	AMITAV TRIPATHY	// //	
		VS	VS	()	

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103	D-CRLA/5799/2026	STATE OF ODISHA KSHIROD KUMAR ROUT @ KSHIROD ROUT VS SEFALI MANSINGH	RAMANI KANTA PATTANAİK VS	// ATHGARH /216 /2014 ()	
104	D-CRLA/5865/2026	GOUTAM SAMAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// MARINE PS AT JAMBO /89 /2024 ()	
105	D-CRLMC/5717/2026	RACHAMA PALATA @ RUTAMA PALTA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// R.UDAYAGIRI /83 /2024 ()	AOD20240000430C202600021
106	D-CRLMC/5720/2026	MANDEEP @ MANDEEP KUMAR GUPTA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// /0 ()	
107	D-CRLMC/5743/2026	PRABHAT KUMAR PANDA @ MITU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// BHANJANAGAR /113 /2007 ()	
108	D-CRLMC/5755/2026	RAJ GUPTA VS STATE OF ODISHA	ABHISEK AGARWAL VS	// /0 ()	
109	D-CRLMC/5759/2026	PRAFULLA KUMAR PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	// CHOUWAR /92 /2020 ()	
110	D-CRLMC/5763/2026	NIRMAL@ NISAKAR @ NISAKAR CHANDRA SAHA VS DEEPALI SAHA	SASHIDHAR RANJIT VS	// /0 ()	AOR20220002633C202600006
111	D-CRLMC/5765/2026	JAGANNATH PATI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// /0 ()	
112	D-CRLMC/5816/2026	DEEPAK KUMAR KARADA @ DIPU VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// PARLAKHEMUNDI /5 /2026 ()	
113	D-CRLMC/5819/2026	RAJESH SWAIN@RAJESHRAJ SWAIN@RINKU VS STATE OF ODISHA	ABHISEK MOHANTY VS	// ABHAYACHANDPUR /50 /2019 ()	

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114	D-CRLMC/5821/2026	BHAGIRATHI BALABANTRAY VS STATE OF ODISHA	NIRANJAN LENKA VS	LAXMISAGAR P.S. /455 /2025 () //	
115	D-CRLMC/5828/2026	M/S PRABHAT GUDAKHU FACTORY VS STATE OF ODISHA	PADMALAYA JENA VS	// () //	AOR20220003068C202600005
116	D-CRLMC/5829/2026	GADADHAR MOHANTY VS PRABHASINI PATRA	JAWAHARLAL NAYAK VS	// () //	AOR20220002153C202600001
117	D-CRLMC/5831/2026	SK. SEJIKIR @ SK. SAJIKIR @ MOJKIR KHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /38 /2023 () //	
118	D-CRLMC/5851/2026	NAKULA MUDULI VS STATE OF ODISHA	DEVASHIS PANDA VS	BASTA /346 /2025 () //	AOR20220001247C202600017
119	D-CRLMC/5853/2026	X VS X	X VS	//0 () //	
120	D-CRLMC/5854/2026	RAJESH KUMAR NAYAK VS STATE OF ODISHA	MOHAMMED RIAZ VS	CAPITAL P.S. /116 /2021 () //	
121	D-CRLMC/5856/2026	PRAFULLA KUMAR MONDAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KEONJHAR SADAR /439 /2025 () //	
122	D-CRLMC/5859/2026	SATYA NARAYAN PATTNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	KHANDAPARA /2 /2006 () //	
123	D-CRLMC/5866/2026	RATNAKAR NAYAK VS STATE OF ODISHA	SAMAPIKA MISHRA VS	//0 () //	
124	D-CRLMP/5719/2026	PURNIMA MALLIK VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //	
125	D-CRLMP/5723/2026	SURESH DAS	ARIJEET MISHRA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/5732/2026	SANJAYA KUMAR PATRA	SWAGAT KUMAR SAHU	ASKA /457 /2025	AOR20220004593C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/5766/2026	BHABANI SHANKAR DASH	PRAKASH KUMAR MISHRA	/ /0	
		VS	VS	()	
		PRABASINI RATH		//	
128	D-CRLMP/5767/2026	BAPI GOCHHAYAT	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/5825/2026	DILLIP KUMAR PRADHAN	AKSHAYA KUMAR SAHOO	PADAMPUR /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/5826/2026	CHAITANYA PATEL	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/5867/2026	MANORAMA PANDA	ASHOK KUMAR ROUT	/ /0	
		VS	VS	()	
		PRAMOD KUMAR PANDA		//	
132	D-CRLREV/5869/2026	MANORAMA PANDA	ASHOK KUMAR ROUT	/ /0	
		VS	VS	()	
		PRAMOD KUMAR PANDA		//	
133	D-CRP/7740/2026	BIDYADHAR BEHERA	RAMESH CHANDRA MISHRA	//	
		VS	VS	()	
		DURGA BEHERA		//	
134	D-EXP/7825/2026	MINAKETAN NAG	RANJIT MOHANTY	//	AOD20240000639C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-EXP/7826/2026	PRADIP KUMAR KHUNTIA	RANJIT MOHANTY	//	AOD20240000639C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-EXP/7827/2026	RAMA KRUSHNA BOXI	RANJIT MOHANTY	//	AOD20240000639C202600005
		VS	VS	()	

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137	D-EXP/7829/2026	STATE OF ODISHA DHABALESWAR BEHERA VS	RANJIT MOHANTY VS	// // 0	AOD20240000639C202600008
138	D-FAO/7922/2026	STATE OF ODISHA M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS	PRAKASH KUMAR MOHANTY VS	// // 0	
139	D-LAA/7883/2026	KUNI MOHANTY PRABHAKAR PATRA VS	SRIDHAR RATH VS	// // 0	
140	D-LAA/7962/2026	NARASINGHA PATRA SASHIBHUSAN PADHAN ALIAS SHASHI BHUSAN PADEJA VS	DEBENDRA ANJALI MAJHI VS	// // 0	AOD20250001043C202600001
141	D-MACA/7832/2026	MAHANADI COALFIELDS LIMITED, IB VALLEY AREA THE LEGAL MANAGER ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR VS	ANANT KUMAR VS	// // 0	
142	D-MACA/7875/2026	GITARANI NAYAK BRANCH MANAGER, UNITED INDIA INSURANCE CORPORATION VS	DEBENDRA SAHOO 1 VS	// // 0	
143	D-MACA/7900/2026	PURNI JANI THE ORIENTALINSURANCE CO. LTD., BBSR VS	RIMJHIMBALA PATI VS	// // 0	
144	D-MACA/7913/2026	GITANJALI SAHOO ORIENTAL INSURANCE CO.LTD., BBSR VS	RIMJHIMBALA PATI VS	// // 0	
145	D-MATA/7758/2026	DEBASIS SAHOO BOINA AYYAPPA VS	SANGRAM KESHARI ROUT VS	// // 0	
146	D-MSA/7944/2026	BOINA LAXMI SARAT KUMAR RATH VS	TANMAY MISHRA VS	// // 0	
147	D-RSA/7768/2026	ODISHA REAL ESTATE APPELLATE TRIBUNAL, BBSR BALABHADRA DAS VS	AJIT KUMAR TRIPATHY VS	// // 0	
		BHAMA DAS		//	

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148	D-RSA/7866/2026	SRIYA THAKUR VS DEBENDRA KUMAR DASH	PADMANAV CHOUDHURY VS	// 0 //	
149	D-RSA/7870/2026	RENUKA HOTA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
150	D-RSA/7914/2026	RAJENDRA KUMAR MUND VS MUKESH KUMAR AGRAWAL	ASIT PATNAIK VS	// 0 //	AOD20230000321C202600001
151	D-RVWPET/7821/2026	JAYARAM BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600008
152	D-SAO/7905/2026	RABINDRA KUMAR BARADA VS JAMI SANTOSH	AGNIHOTRA SAHU VS	// 0 //	
153	D-TRP(C)/7816/2026	MANASI MOHAPATRA VS DIBYA RANJAN RAJ	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202600044
154	D-TRP(C)/7854/2026	SHAILESH NANDAN MISHRA VS JAYASMITA PANDA	PRABHU PRASANNA BEHERA VS	// 0 //	
155	D-TRP(C)/7861/2026	NAMITA DAS VS MANORANJAN NAYAK	PRAMODA KUMAR MISHRA VS	// 0 //	
156	D-TRP(C)/7953/2026	SHRADHANJALI MOHANTY VS SMRUTIRANJAN MOHAPATRA	KARUNAKAR NAYAK VS	// 0 //	
157	D-WA/7725/2026	STATE OF ODISHA VS SAUMENDRA KUMAR MISHRA	SUBHA BIKASH PANDA,A.G.A VS	// 0 //	LOD20240000200C202600056
158	D-WA/7727/2026	STATE OF ODISHA VS PRAKASH CHANDRA NAYAK	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202600059
159	D-WA/7753/2026	SUBHASREE DAS @ MOHANTY	SOURAV SUMAN BHUYAN	//	

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		VS	VS	()	
160	D-WA/7817/2026	SNIGDHA PATTNAIK @ MOHANTY KAMALAKANTA SAMAL	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600006
		VS	VS	()	
161	D-WA/7818/2026	STATE OF ODISHA THE PRINCIPAL SECRETARY TO THE GOVERNMENT	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000194C202600068
		VS	VS	()	
162	D-WA/7819/2026	SAROJ KUMAR DAS STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000200C202600057
		VS	VS	()	
163	D-WA/7820/2026	ODISHA MINING WORKERS FEDERATION IPSITA BEHERA	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600007
		VS	VS	()	
164	D-WA/7903/2026	STATE OF ODISHA COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	DR MOCKY WELFARE DEPT	//	LOD20240000194C202600069
		VS	VS	()	
165	D-WA/7904/2026	DR RG ASHUTOSH MOHAPATRA CHIEF SECRETARY OF HOME DEPT	GOVT OF ODISHA	//	LOD20240000172C202600060
		VS	VS	()	
166	D-WA/7909/2026	KARTIK CHANDRA SAHOO JAYARAM BEHERA	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600010
		VS	VS	()	
167	D-WA/7971/2026	STATE OF ODISHA BAIDYANATH BASKEY	MANORANJAN MISHRA	//	
		VS	VS	()	
168	D-WP(C)/7722/2026	APPELLATE AUTHORITY-CUM-G.M.,CENTRAL BANK OF INDIA BABULA PRADHAN	SRINIVAS MOHANTY	//	AOD20250000580C202600012
		VS	VS	()	
169	D-WP(C)/7723/2026 WP(C)/5945/2026	STATE OF ODISHA JAGANNATH BHANJA	SITANSU MOHAN SINGH	//	
		VS	VS	()	
170	D-WP(C)/7724/2026 WP(C)/5935/2026	STATE OF ODISHA JAGANNATH BHANJA	SITANSU MOHAN SINGH	//	
		VS	VS	()	

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171	D-WP(C)/7726/2026 WP(C)/5936/2026	STATE OF ODISHA MAHADEV BANCHHAR @ BANCHOR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// // 0	
172	D-WP(C)/7730/2026 WP(C)/5937/2026	RABI SINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// // 0	
173	D-WP(C)/7731/2026	AMIT SHARMA VS DISTRICT SUB-REGISTRAR, SAMBALPUR	SAURAV SUMAN BHUYAN VS	// // 0	
174	D-WP(C)/7732/2026	SANJAY PRASAD BEHERA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0	
175	D-WP(C)/7733/2026	MOHAN KUMAR SAHU VS STATE OF ODISHA	ASHIM KISHOR PAL VS	// // 0	
176	D-WP(C)/7734/2026	JJIRI DAS VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0	
177	D-WP(C)/7735/2026	JANAKAR DAS VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// // 0	
178	D-WP(C)/7736/2026	S.D.O.(ELECTRICAL), DHARAMGARH, TPWODL, KALPA VS AJAY SAHU	PRASANTA KUMAR TRIPATHY VS	// // 0	
179	D-WP(C)/7737/2026	ASHISH KUMAR MAHAL VS DIRECTOR OF HEALTH AND FAMILY WELFARE DEPARTMENT, KHURDHA ODISHA	BADRINARAYAN PANDA VS	// // 0	
180	D-WP(C)/7738/2026 WP(C)/5941/2026	JYOTI PRAKASH DASH VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// // 0	
181	D-WP(C)/7739/2026	SUSHANTA SEKHAR BANCHHOR VS THE STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0	

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182	D-WP(C)/7741/2026	SUNIL KUMAR JENA VS STATE OF ODISHA	BHUBANESWAR DASH VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/7742/2026	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PADMANAV BHUTIA VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/7743/2026 WP(C)/5971/2026	MANAS KUMAR SAHU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS STATE OF ODISHA	// 0 //	AOR20220001328C202600022
185	D-WP(C)/7744/2026	ASHISH KUMAR JENA VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/7745/2026	JOGENDRA SETHI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/7747/2026	BIJAY KUMAR MAHANTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS STATE OF ORISSA	// 0 //	
188	D-WP(C)/7748/2026	BENU DHAR JUANGA VS CHAIRMAN ODISHA SUBORDINATE STAFF SELECTION COMMISSION(OSSSC) BHUBANESWAR	SUDARSAN BEHERA VS CHAIRMAN ODISHA SUBORDINATE STAFF SELECTION COMMISSION(OSSSC) BHUBANESWAR	// 0 //	
189	D-WP(C)/7749/2026	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/7750/2026	RATHA MEHER VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/7752/2026	M/S. ROYAL WEAVERS PVT.LTD.(FORMERLY KNOWN AS PRANSIJA POWER PVT.LTD), SUNDERGARH VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	WHASPRANSIJA POWER PVT.LTD), SUNDERGARH VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	// 0 //	
192	D-WP(C)/7754/2026	MANORANJAN CHAND VS STATE OF ODISHA	DHANANJAYA MUND VS STATE OF ODISHA	// 0 //	AOR20220001492C202600037
193	D-WP(C)/7755/2026	PURNA CHANDRA SINGH	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/7756/2026	BIMBADHAR ROUT	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/7757/2026	JANAKI BALLAV PATTANAİK	NALINI KANTA DASH	//	
		VS	VS	0	
		AUTHORISED OFFICER, STATE BANK OF INDIA, SARB BRANCH, BHUBANESWAR		//	
196	D-WP(C)/7759/2026	BIJAY KUMAR BALIYARSINGH	DILLIP KUMAR MOHAPATRA	//	AOD20220001927C202600005
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/7760/2026	NIRAKAR MAHARANA	PRASANTA KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/7761/2026	SRINIBAS RANA	BAMADEV BARAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/7762/2026	SUSHANTA KUMAR PUSTI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/7763/2026	PRAKASH KUMAR AGRAWAL	SAIBRATA RATH	//	
	WP(C)/5984/2026	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/7764/2026	SOUBHAGYA CHANDRA PRADHAN	SAIBRATA RATH	//	
		VS	VS	0	
		PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT, BBSR		//	
202	D-WP(C)/7765/2026	KRISHNA MOHAPATRA	GOBINDA CHANDRA DAS	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
203	D-WP(C)/7769/2026	SURYAKANTA PANDA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/7770/2026	MIRA KUMAR	SATYA RANJAN PATI	//	
		VS	VS	0	

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205	D-WP(C)/7771/2026	COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI ODISHA STATE ROAD TRANSPORT CORPORATION, KAMTRDA TRIPATHY VS ARSS BUS TERMINAL PVT.LTD, KHURDA	VS	// // 0 //	
206	D-WP(C)/7772/2026	GANGADHAR ROUT VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
207	D-WP(C)/7773/2026	JOGENDRA NATH DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	AOD20220001927C202600009
208	D-WP(C)/7775/2026	KARTIKA CHANDRA PANIGRAHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
209	D-WP(C)/7776/2026	M/S UTKAL PIPES, NAYAGARH VS OMBUDSMAN I, BHUBANESWAR	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
210	D-WP(C)/7777/2026	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
211	D-WP(C)/7778/2026	BIDULATA ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //	
212	D-WP(C)/7779/2026	M/S RISHABH MINING PVT.LTD, BOLANGIR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //	
213	D-WP(C)/7780/2026	MADHUSMITA MISHRA VS UMA SANKAR MOHARANA	SANGRAM MISHRA VS	// 0 //	
214	D-WP(C)/7781/2026	NIMAIN CHARAN DHAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
215	D-WP(C)/7783/2026	NRUSINGHA CHARAN MISHRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	

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216	D-WP(C)/7785/2026	RANJEET DAS VS STATE OF ODISHA	SURAVI MOHANTY VS	// 0 //	AOR20220002374C202600018
217	D-WP(C)/7786/2026	LAXMAN ROHIDAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
218	D-WP(C)/7787/2026	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //	
219	D-WP(C)/7788/2026	MALATI MAHARANA VS GENERAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED	JUDHISTHIR SAHOO VS	// 0 //	AOD20220003315C202600012
220	D-WP(C)/7789/2026	BIJOY KUMAR BISWAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
221	D-WP(C)/7790/2026	SURENDRA GOCHHAYAT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
222	D-WP(C)/7791/2026	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
223	D-WP(C)/7792/2026	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
224	D-WP(C)/7793/2026	PURNA CHANDRA BARADA VS STATE TAX OFFICER, CT AND GST GANJAM II CIRCLE, GANJAM	ITISHREE TRIPATHY VS	// 0 //	
225	D-WP(C)/7794/2026	MANJULATA BEHARI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
226	D-WP(C)/7795/2026	ARJUNA CHARAN BEHERA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //	
227	D-WP(C)/7797/2026	PRABANBANDHU SAHOO	UPENDRA KUMAR SAMAL	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/7798/2026	RANJAN KUMAR SETHI	DEEPAK RANJAN PARIDA	//	
		VS	VS	()	
		ODISHA LIFT IRRIGATION CORPORATION LIMITED, BHUBANESWAR		//	
229	D-WP(C)/7799/2026	RADHAKRUSHNA JENA	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		ASST. COMMISSIONER, BALASORE DIVISION		//	
230	D-WP(C)/7800/2026	SUBASH CHANDRA KHUNTIA	SASANKA SEKHAR PAIKRAY	//	AOR20220001266C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/7801/2026	BARUN KUMAR PANDA	SANJIB MOHANTY	//	AOR20220001611C202600038
		VS	VS	()	
		DEPUTY GENERAL MANAGER, CIRCLE DEVELOPMENT OFFICER		//	
232	D-WP(C)/7803/2026	NIRANJAN SAGAR	PITAMBAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/7807/2026	SUMITRA PRADHAN	PRNOY MOHANTY	//	
		VS	VS	()	
		COMMISSIONER OF ENDOWMENTS KHORDHA, ODISHA		//	
234	D-WP(C)/7810/2026	SURENDRA NATH GOUDA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/7812/2026	MANORAMA SWAIN	SATYABRATA MOHANTY (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/7813/2026	SURJYA PRASAD ADHIKARI	SATYABRATA MOHANTY (1)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/7814/2026	TAPAN KUMAR PATTANAIK	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/7815/2026	KSHIRODA PRASAD SAHOO	SANGRAM JENA	//	
		VS	VS	()	

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239	D-WP(C)/7823/2026	STATE OF ODISHA M/S MAA VAISHNO DEVI CONSTRUCTON VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202600013
240	D-WP(C)/7824/2026	STATE OF ODISHA RUKMANI MAHALIK VS	PADMA LOCHAN MOHANTY VS	// // ()	AOR20240000071C202600001
241	D-WP(C)/7828/2026	DEPARTMENT OF SCHOOL AND MASS EDUCATION AKHAYA PALLEI VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600039
242	D-WP(C)/7830/2026	STATE OF ODISHA KARUNA KAR JENA VS	MOHAMMED FARADISH VS	// // ()	
243	D-WP(C)/7831/2026	STATE OF ODISHA MOHAN DIGAL VS	DIPTI RANJAN SWAIN VS	// // ()	
244	D-WP(C)/7833/2026	STATE OF ODISHA SUDHANSU DIGAL VS	DIPTI RANJAN SWAIN VS	// // ()	
245	D-WP(C)/7834/2026	STATE OF ODISHA B.BABU RAO VS	GOPAL PRASAD JENA VS	// // ()	
246	D-WP(C)/7835/2026	THE STATE OF ODISHA ABINASH BISWAL VS	SUSIL KUMAR PATNAIK VS	// // ()	
247	D-WP(C)/7836/2026	STATE OF ODISHA DR. SAMBHU PANIGRAHI VS	GOPAL PRASAD JENA VS	// // ()	
248	D-WP(C)/7839/2026	THE STATE OF ODISHA GOPAL CHANDRA DUTTA VS	MAMATA MISHRA VS	// // ()	
249	D-WP(C)/7840/2026	THE ASSISTANT SETTLEMENT OFFICER JAYPORE, KORAPUT JYOTIPRAKASH NAIK VS	AJAYA KUMAR PRADHAN VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/7843/2026	SATYABATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
251	D-WP(C)/7844/2026	M/S JAGAT JANANI SERVICES PVT. LTD., KEONJHAR VS UNION OF INDIA	RASIT KUMAR DASH VS	// 0 //	
252	D-WP(C)/7846/2026	SASMITA NAG VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
253	D-WP(C)/7847/2026	KAMALAKANTA PANIGRAHI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
254	D-WP(C)/7848/2026 WP(C)/5990/2026	UJAL BHOI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
255	D-WP(C)/7849/2026	SANTOSHI MOTORS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600028
256	D-WP(C)/7850/2026	RATNAKAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	// 0 //	
257	D-WP(C)/7851/2026	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
258	D-WP(C)/7853/2026	M/S. TOTALWAY LOGISTICS AND INFRASTRUCTURE VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ABHINAV KUNDABISHI VS	// 0 //	
259	D-WP(C)/7855/2026	SANTOSH BEHERA VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
260	D-WP(C)/7856/2026	UMESH PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
261	D-WP(C)/7857/2026	SANTOSH MATARI	KIRTAN DANG	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/7858/2026	BISWAJIT BEHERA	BHARAT BHUSAN ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/7859/2026	KAMDHENU TRADING CO., CHHATTISGARH	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
264	D-WP(C)/7860/2026	DR.PRAKASH KUMAR MOHAPATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/7864/2026	SURESH KUMAR DALABEHERA	ANANTA NARAYAN PATTANAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/7865/2026	RITA PAREKH	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/7867/2026	DINESH BARLA	LUCKY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/7868/2026	KALYANI SURYANARAYANA	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/7869/2026	NETA ADITYA REDDY YEDAMA, DHENKANAL	DINABANDHU NAYAK	//	
		VS	VS	0	
		ADDI, ADDITIONAL STATE TAX OFFICER DHENKANAL CIRCLE, DHENKANAL		//	
270	D-WP(C)/7871/2026	KABITA CHHOTRAY	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/7873/2026	BASANTA KUMAR SETHI	SWAPNIL ROY	//	AOR20220001600C202600030
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/7874/2026	SABITA ACHARYA	LAXMINARAYAN PATEL	//	
		VS	VS	0	

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273	D-WP(C)/7876/2026	STATE OF ODISHA PRABHAKAR SAHOO VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202600025
274	D-WP(C)/7877/2026	STATE OF ODISHA PARSURAM BISWAL VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600029
275	D-WP(C)/7878/2026	STATE OF ODISHA DEBADATTA PRIYADARSHAN VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202600005
276	D-WP(C)/7879/2026	NATIONAL FACELESS APPEAL CENTRE GAYADHAR PARIDA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202600031
277	D-WP(C)/7880/2026	STATE OF ODISHA BIRENDRA KUMAR BISWAL VS	LAXMI PRASAD DWIVEDY VS	// // ()	
278	D-WP(C)/7881/2026	STATE OF ODISHA PREMANJAN SUNA VS	SONALI PRUSTY VS	// // ()	
279	D-WP(C)/7885/2026	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	BISWABIHARI MOHANTY VS	// // ()	
280	D-WP(C)/7886/2026	STATE OF ODISHA GATIKRISHNA BEHERA VS	SAMEER KUMAR DAS VS	// // ()	
281	D-WP(C)/7889/2026	STATE OF ODISHA JATADHARI NAYAK VS	ALOK KUMAR MOHANTY VS	// // ()	
282	D-WP(C)/7890/2026	STATE OF ODISHA GADADHAR SETHI VS	SANJIB KUMAR BHANJADEO VS	// // ()	
283	D-WP(C)/7892/2026	STATE OF ODISHA MADAN MOHAN SAMANTARAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// // () //	

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284	D-WP(C)/7893/2026	PRADIP KUMAR DORA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// ()	
285	D-WP(C)/7894/2026	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// ()	
286	D-WP(C)/7896/2026	LINGARAJ BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// ()	
287	D-WP(C)/7897/2026	PRAHALLAD ROUTRAY VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202600012
288	D-WP(C)/7898/2026	NARESH CHANDRA BHANJA VS STATE OF ODISHA	SWAPNIL ROY VS	// ()	AOR20220001600C202600032
289	D-WP(C)/7899/2026	NAROTTAM NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// ()	AOD20220003081C202600013
290	D-WP(C)/7901/2026	SK. HYDER VS ASSESSMENT UNIT INCOME TAX DEPARTMENT	AMIT PATTNAIK VS	// ()	AOD20220004423C202600006
291	D-WP(C)/7902/2026	THE BRANCH MANAGER, M/S UNITED INDIA INSURANCE COMPANY LIMITED, VS GHENU BALIA	PRADIP KUMAR DORA VS	// ()	
292	D-WP(C)/7906/2026	BIRAT CHANDRA DAGARA VS STATE OF ODISHA	SHISHIR KUMAR ROUTRAY VS	// ()	AOD20230000595C202600001
293	D-WP(C)/7907/2026	LUKTESWAR PATEL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// ()	
294	D-WP(C)/7908/2026	SMRUTI RANJAN MOHAPATRA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// ()	
295	D-WP(C)/7910/2026	HAREKRUSHNA DAS	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/7916/2026	DILIP KUMAR SAHOO	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
297	D-WP(C)/7917/2026	PRADEEP KUMAR SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/7918/2026	NIRANJAN BEHERA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/7919/2026	DILLIP KUMAR DAS	DEBA KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/7921/2026	BHARAT CHANDRA MALLICK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/7923/2026	URBI NARAYAN JENA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/7925/2026	PRAKASH CHANDRA JENA	JAYDEEP PAL	//	
		VS	VS	0	
		STTAE TRANSPORT AUTHORITY, CUTTACK		//	
303	D-WP(C)/7926/2026	RANKANATH PRADHAN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/7927/2026	MAA JAGAT JANANI SELF HELP GROUP, BALASORE	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/7928/2026	INDRAMANI MOHANTA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/7929/2026	DANDAPANI NAIK	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202600035
		VS	VS	0	

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307	D-WP(C)/7930/2026	AUTHORIZED OFFICER CUM REGIONAL MANAGER, CANARA BANK Sudhir Kumar Hota VS State and othes	Sushree Ranjan Mohanty VS	// // ()	AOR20240000732C202600051
308	D-WP(C)/7931/2026	SARAT CHANDRA PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
309	D-WP(C)/7932/2026	RAJESH KUMAR SWAIN VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// ()	AOR20220001657C202600020
310	D-WP(C)/7933/2026	Dambarudhar Balbanth VS State and Others	Sushree Ranjan Mohanty VS	// ()	AOR20240000732C202600052
311	D-WP(C)/7934/2026	GANGADHAR SAHOO VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// ()	
312	D-WP(C)/7936/2026	RAMESH CHANDRA NAIK VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// ()	
313	D-WP(C)/7937/2026	PARTHASARATHI DASH VS CHINTAMANI SAMAL	DEBASIS MISHRA VS	// ()	AOR20230001300C202600008
314	D-WP(C)/7938/2026	SAMBIT NAYAK VS PARIMITA MOHANTY	PRADIPTA VARMA VS	// ()	
315	D-WP(C)/7939/2026	RABINDRANATH SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	// ()	
316	D-WP(C)/7940/2026	PADMA LOCHAN PANDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
317	D-WP(C)/7942/2026	GOURANGA CHARAN DALAI VS STATE OF ODISHA	STHITI DAS VS	// ()	

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318	D-WP(C)/7943/2026	SANTI KALARI @ BHOSAGAR VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	// 0 //	
319	D-WP(C)/7945/2026	RASHMITA SAHOO VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
320	D-WP(C)/7946/2026	SHANKAR MUKHI VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
321	D-WP(C)/7947/2026	BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BINA VS STATE OF ODISHA	SENAPATI, BINA WANIPATNA VS	// 0 //	
322	D-WP(C)/7948/2026	RAJENDRA PRASAD VS INDIAN COAST GUARD, NEW DELHI	SATYABRATA DASH VS	// 0 //	
323	D-WP(C)/7951/2026	MAHENDRA MUKHI VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
324	D-WP(C)/7952/2026	SUCHITRA NAG VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
325	D-WP(C)/7954/2026	AJIT KUMAR PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
326	D-WP(C)/7955/2026	ASHOK KUMAR PARIDA VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
327	D-WP(C)/7956/2026	M/S. SUNDARGUNDI SERVICE STATION, BALASORES VS UCO BANK, BBSR	SOUMYA MISHRA VS	// 0 //	
328	D-WP(C)/7957/2026	SHYAM SUNDAR BARIK VS STATE OF ODISHA	STHITI DAS VS	// 0 //	
329	D-WP(C)/7959/2026	GANGADHAR MALIK	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/7960/2026	BANKABIHARI MUKHI	STHITI DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/7961/2026	MANU MALLICK	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/7963/2026	GOPAL AROMATIC PRIVATE LIMITED CUTTACK	SUMAN MITRA	//	AOD20240000333C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/7964/2026	BAIKUNTHA MALIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/7965/2026	RUDRAMANI MUKHI	STHITI DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/7967/2026	JIBARDHAN MEHER	AMITABH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/7968/2026	RABI NARAYAN SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/7969/2026	CAPITAL INSTITUTE OF MANAGEMENT AND SCIENCE	Swaranjan Dash	//	AOD20250000901C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/7970/2026	PUSPANJALI MALIK	KARUNAKAR GAYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/7972/2026	AHALYA NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/7973/2026	SRIDHAR SABAR	RAKESH KUMAR DAS	//	
		VS	VS	()	

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341	D-WP(C)/7974/2026	STATE OF ODISHA DIPTI RANJAN NAYAK VS UNION OF INDIA	NIRANJAN BISWAL VS	// // ()	
342	D-WP(C)/7975/2026	RABINDRA KUMAR BEHERA VS TAHASILDAR RIAMAL TAHASIL, DEOGARH	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
343	D-WP(C)/7976/2026	DEBADATTA SAHOO VS UNION OF INDIA	NIRANJAN BISWAL VS	// // ()	
344	D-WP(C)/7977/2026	ARUNDHATI KAR VS COLLECTOR, CUTTACK	AMBIKA PRASAD RAY VS	// // ()	
345	D-WP(C)/7979/2026	SATYAKANTA DAS VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// // ()	
346	D-WP(C)/7980/2026	BIKRAM KUMAR PARIDA VS UNION OF INDIA	NIRANJAN BISWAL VS	// // ()	
347	D-WP(C)/7982/2026	SRI SRI RADHAKRISHNA AND SRI SRI HANUMAN MISHRA VS ADDL. ASST. ENDOWMENT COMMNR., BERHAMPUR	ANIRBAN TRIPATHY VS	// // ()	
348	D-WPCRL/5812/2026	SUBASH CHANDRA PANDA VS STATE OF ODISHA	ANIRBAN TRIPATHY VS	//0 // ()	
349	D-WPCRL/5850/2026	TULASI NAYAK VS STATE OF ODISHA	ASHWARIYA DASH VS	// // ()	AOD20240000012C202600046
350	D-ABLAPL/5718/2026	SIBA REDDY VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BHARATPUR PS /474 /2023 // ()	
351	D-ABLAPL/5721/2026	NIRAKAR BHUYAN VS STATE OF ODISHA	ALOK KUMAR NAYAK VS	ITAMATI /2 /2026 // ()	AOR20220002214C202600001

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352	D-ABLAPL/5724/2026	BITU SAMAL @ SOMESH KUMAR SAMAL VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /86 /2025 () //	
353	D-ABLAPL/5734/2026	SUSHENA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /793 /2025 () //	AOR20220003722C202600048
354	D-ABLAPL/5735/2026	SURYAKANTA SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	JAGATSINGPUR /129 /2026 () //	AOD20250001040C202600011
355	D-ABLAPL/5736/2026	TULU @ TRILOCHANA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 () //	AOR20220003722C202600049
356	D-ABLAPL/5737/2026	SACHITRA PANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /29 /2026 () //	AOD20250001040C202600012
357	D-ABLAPL/5738/2026	SACHITRA PANI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /31 /2026 () //	AOD20250001040C202600013
358	D-ABLAPL/5739/2026	AJAYA KUMAR RAI @ RAY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /83 /2021 () //	AOD20260000093C202600020
359	D-ABLAPL/5740/2026	SOUMYA RANJAN MOHANTY VS STATE OF ODISHA	MANAS RANJAN JENA VS	CUTTACK SADAR /114 /2026 () //	
360	D-ABLAPL/5744/2026	SANTH @ SANTOSH @ DEEPAK PRADAN @ SANTOSH PRADHAN SAHOO VS STATE OF ODISHA	SHYAMMANA SAHOO VS	BANAPUR P.S. /48 /2026 () //	
361	D-ABLAPL/5746/2026	BISHAL KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CANTONMENT ROAD /218 /2024 () //	
362	D-ABLAPL/5750/2026	RAKESH SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	INFOVALLY UPD BHUBANESWAR /238 /2024 () //	
363	D-ABLAPL/5751/2026	AJAY KUMAR MALLIK	BIBEKANANDA MAHAPATRA	JAJPUR ROAD /671 /2025	

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		STATE OF ODISHA		//	
364	D-ABLAPL/5754/2026	PRAKASH CHANDRA SAHOO	SHAMBHU CHARAN NATH SHARMA	PURI SADAR /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/5757/2026	GOPINATH BEHERA @ GOPI	AMULYA RATNA PANDA	KHANTAPADA /342 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/5761/2026	SK. SARFROZ	MOHAMMED RIAZ	BARANGA /79 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/5764/2026	RABINDRA SENAPATI	JUDHISTHIR SAHOO	JAGANNATHA PRASAD /414 /2025	AOD20220003315C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/5770/2026	ALOK BEHERA @ SOTESH BEHERA	DEBASIS MISHRA	BRAHMAGIRI /52 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/5774/2026	BABULI MUNDA	DHIRENDRA KUMAR MOHAPATRA	KOIDA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/5775/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENI	MAREKRUSHNA DASH	RAMACHANDRAPUR /342 /2025	AOD20240000001C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/5776/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENI	MAREKRUSHNA DASH	RAMACHANDRAPUR /338 /2025	AOD20240000001C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/5777/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENI	MAREKRUSHNA DASH	RAMACHANDRAPUR /346 /2025	AOD20240000001C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/5778/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENI	MAREKRUSHNA DASH	RAMACHANDRAPUR /345 /2025	AOD20240000001C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/5779/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENI	MAREKRUSHNA DASH	RAMACHANDRAPUR /347 /2025	AOD20240000001C202600024
		VS	VS	()	

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375	D-ABLAPL/5780/2026	STATE OF ODISHA GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /348 /2025 ()	AOD20240000001C202600025
376	D-ABLAPL/5781/2026	STATE OF ODISHA GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /349 /2025 ()	AOD20240000001C202600026
377	D-ABLAPL/5782/2026	STATE OF ODISHA GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /350 /2025 ()	AOD20240000001C202600027
378	D-ABLAPL/5783/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /340 /2025 ()	AOD20240000001C202600015
379	D-ABLAPL/5784/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /339 /2025 ()	AOD20240000001C202600014
380	D-ABLAPL/5785/2026	STATE OF ODISHA GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /351 /2025 ()	AOD20240000001C202600028
381	D-ABLAPL/5786/2026	STATE OF ODISHA GANGADHAR BHOI VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /352 /2025 ()	AOD20240000001C202600029
382	D-ABLAPL/5787/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /337 /2025 ()	AOD20240000001C202600012
383	D-ABLAPL/5788/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /344 /2025 ()	AOD20240000001C202600020
384	D-ABLAPL/5789/2026	STATE OF ODISHA SIBASANKAR PADHY VS	SUBASH CHANDRA ACHARYA VS	// MAHILA (BERHAMPUR) /10 /2026 ()	AOR20220004051C202600006
385	D-ABLAPL/5790/2026	STATE OF ODISHA RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS	HAREKRUSHNA DASH VS	// RAMACHANDRAPUR /343 /2025 ()	AOD20240000001C202600019

ORISSA HIGH COURT

FILING REPORT AS ON :20/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/5791/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /336 /2025 () //	AOD20240000001C202600011
387	D-ABLAPL/5792/2026	RAJESH KUMAR JENA @RAJESH JENA @ DHULI JENA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /341 /2025 () //	AOD20240000001C202600017
388	D-ABLAPL/5794/2026	BABUNA NAYAK VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /10 /2026 () //	
389	D-ABLAPL/5797/2026	RAMAKRISHNA SAHOO VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BOUDH /4 /2022 () //	
390	D-ABLAPL/5798/2026	BIBHUTI BHUSAN MOHAPATRA @ BIBULA SAMANT VS STATE OF ODISHA	ADARSH KUMAR GUPTA VS	TANGI (KHURDA) /26 /2026 () //	
391	D-ABLAPL/5803/2026	PARBATI MAJHI VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN SWAIN VS	/ /0 () //	
392	D-ABLAPL/5804/2026	NARASINGHA JANI @ NARASINGH JANI VS STATE OF ODISHA	MANGU NANDY VS	/ /0 () //	
393	D-ABLAPL/5806/2026	BHARATI BEHERA VS STATE OF ODISHA	PRANGYANANDA PATTANAIK VS	MALGODOWN /48 /2026 () //	
394	D-ABLAPL/5808/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 () //	
395	D-ABLAPL/5811/2026	BISWAJIT MALLIK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	DHENKANAL TOWN /48 /2026 () //	
396	D-ABLAPL/5814/2026	JARRIULLA KHAN VS STATE OF ODISHA	DAMAN KUMAR SAHU VS	BAIDESWAR /182 /2024 () //	
397	D-ABLAPL/5818/2026	SUKADEV BEHERA	GYANA RANJAN NAYAK	N.T.P.C. /29 /2026	

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FILING REPORT AS ON :20/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/5820/2026	SANTOSH KUMAR JENA	SMRUTI RANJAN ROUT	JODAPADAR /15 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/5823/2026	RAGHUNATH SAHOO	BIJAYA KUMAR RAGADA	KHANDAGIRI P.S. /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/5830/2026	SK SIRAJ @ SEHERAJ	SURSESH CHANDRA PRADHAN	KENDRAPARA SADAR /20 /2026	AOR20220003509C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/5834/2026	SWARAJ MUDULI	DEBI PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/5836/2026	SMRUTIRANJAN NATH	SK JONED FAIZ	BHADRAK TOWN /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/5840/2026	KRUSHNA CHANDRA ROUT	BIBHU PRASAD MOHANTY	BRAHMAGIRI /30 /2026	AOD20250001071C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/5841/2026	NAVENDRA PRADHAN	PRAVASH CHANDRA JENA	BALUGAON P.S. /3 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/5842/2026	KABITA SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/5843/2026	PRITIRANJAN PUHAN	MANORANJAN MISHRA	AUL /370 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/5844/2026	NRUSINGHA CHARAN JENA @ SARAT JENA	SAMAPIKA MISHRA	KONARK /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/5846/2026	JITENDRA KUMAR BISWAL	BISWORANJAN SWAIN	CHANDABALI /52 /2026	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :20/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/5847/2026	STATE OF ODISHA SUBBRAT KUMAR SAMAL VS	DEBIDUTTA MOHAPATRA VS	// BALIANTA P.S. /77 /2026 ()	AOD20220004576C202600020
410	D-ABLAPL/5848/2026	STATE OF ODISHA AJIT KHAN VS	BHARAT JALLI VS	// BARANGA /79 /2026 ()	AOD20240000581C202600019
411	D-ABLAPL/5857/2026	STATE OF ODISHA PINKU RANJAN SWAIN VS	SAPAN KUMAR LENKA VS	// KUJANGA /535 /2024 ()	
412	D-ABLAPL/5861/2026	STATE OF ODISHA HARSH MAHRAUR VS	DEBIDUTTA MOHAPATRA VS	// INFOCITY PS /117 /2026 ()	AOD20220004576C202600021
413	D-ABLAPL/5863/2026	STATE OF ODISHA RAJESH ROUT VS	MRUTYUNJAY PAGAL VS	// NISCHINTAKOILI /50 /2026 ()	
414	D-ABLAPL/5864/2026	STATE OF ODISHA RAJENDRA KUMAR ROUT VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// BHADRAK RURAL /428 /2025 () //	

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MISC CASES FILED on :20/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CONTR/3908/2026 CONTR/ /	NALINI BEHERA MP	ADV.	3/2026
2	D-RFA/209/2004 RFA/209/2004	NAKAFODI SETHI MP	M/S.M.M.SAHU, M/S NIRAJ KUMAR SETHI	8/2026
3	D-SAO/7905/2026 SAO/ /	RABINDRA KUMAR BARADA MP	AGNIHOTRA SAHU	16/2026
4	D-SAO/7905/2026 SAO/ /	RABINDRA KUMAR BARADA MP	AGNIHOTRA SAHU	17/2026
5	D-MSA/7718/2026 MSA/ /	SUREKHA BUILDERS AND DEVELOPERS MP	VALITIKUMAR MAHARANA	22/2026
6	D-MSA/7944/2026 MSA/ /	SARAT KUMAR RATH MP	TANMAY MISHRA	23/2026
7	D-MSA/7944/2026 MSA/ /	SARAT KUMAR RATH MP	TANMAY MISHRA	24/2026
8	D-LAA/7883/2026 LAA/ /	PRABHAKAR PATRA MP	SRIDHAR RATH	51/2026
9	D-TRP(C)/7816/2026 TRP(C)/ /	MANASI MOHAPATRA MP	KULDEEP MOHANTY	55/2026
10	D-TRP(C)/7854/2026 TRP(C)/ /	SHAILESH NANDAN MISHRA MP	PRABHU PRASANNA BEHERA	56/2026
11	D-TRP(C)/7953/2026 TRP(C)/ /	SHRADHANJALI MOHANTY MP	KARUNAKAR NAYAK	57/2026
12	D-RVWPET/7100/2026 RVWPET/54/2026	SANJAY KUMAR BADAMALI MP	ALOK KUMAR MOHAPATRA	96/2026
13	D-MATA/6710/2026 MATA/ /	ABHILASH KUMAR BOHIDAR MP	DEEPALI MAHAPATRA	107/2026
14	D-CONTC/53866/2025 CONTC/6378/2025	SIBA PRASAD ROUT MP		118/2026
15	D-CONTC/8492/2025 CONTC/1052/2025	MUKESH RANJAN GAUDA MP	M/S.S.K.OJHA, S.K.NAYAK	119/2026
16	D-BLAPL/36128/2025 BLAPL/12382/2025	SUNDERLAL NAG @ NEPAL MP		138/2026
17	D-BLAPL/40438/2025 BLAPL/13905/2025	SOMANATH LATHI MP	DIPTIREKHA NANDA	139/2026
18	D-BLAPL/3000/2026 BLAPL/1043/2026	BASAB RANJAN SETHI MP	MANORANJAN MUDULI	140/2026
19	D-BLAPL/5813/2026 BLAPL/ /	HIMANSU SEKHAR DASH MP	BIBHUTI BHUSAN CHOUDHURY	141/2026
20	D-BLAPL/35779/2025 BLAPL/12521/2025	SK. MIJANUR REHMAN MOLLA @ RAJU MP		142/2026
21	D-FAO/7922/2026 FAO/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUPRAKASH KUMAR MOHANTY	154/2026
22	D-CRLREV/5212/2026 CRLREV/159/2026	R.AKASH BEHERA MP	SARBESWAR SAHOO	258/2026
23	D-CRLREV/4928/2026 CRLREV/ /	SAROJ KUMAR NANDA MP	JYOTIRANJAN DEO	259/2026
24	D-CRLREV/815/2026 CRLREV/45/2026	STATE OF ODISHA(VIG.) MP	SANGRAM DAS	260/2026
25	D-CRLREV/5825/2026 CRLREV/ /	DILLIP KUMAR PRADHAN MP	AKSHAYA KUMAR SAHOO	261/2026
26	D-CRLREV/5826/2026	CHAITANYA PATEL	AKSHAYA KUMAR SAHOO	

	CRLREV/ /	MP		262/2026
27	D-CRLREV/5826/2026	CHAITANYA PATEL	AKSHAYA KUMAR SAHOO	
	CRLREV/ /	MP		263/2026
28	D-ABLAPL/3052/2026	TILOTTAMA SETHI @ TILATAMA SETHY	SANGRAM KESHARI ROUT	
	ABLAPL/1422/2026	MP		305/2026
29	D-ABLAPL/39536/2025	RATAN KU. SITHA		
	ABLAPL/14805/2025	MP		306/2026
30	D-ABLAPL/38410/2025	DEEPAK KUMAR SAMAL		
	ABLAPL/14491/2025	MP		307/2026
31	D-ABLAPL/1928/2026	ASLAM MOLLA		
	ABLAPL/892/2026	MP		308/2026
32	D-ABLAPL/27906/2025	AMIT KUMAR PATTNAIK		
	ABLAPL/11043/2025	MP		309/2026
33	D-ABLAPL/9777/2025	PADU HANTAL	MANGU NANDY	
	ABLAPL/3872/2025	MP		310/2026
34	D-ABLAPL/9774/2025	MANGU KHINBUDI	MANGU NANDY	
	ABLAPL/3765/2025	MP		311/2026
35	D-RSA/52997/2025	KHAGAPATI GOUDA	NIRANJAN LENKA	
	RSA/84/2026	MP		338/2026
36	D-RSA/412/2009	PARBATI MANJARI BEHERA	MR.ANSHURAM MISHRA	
	RSA/412/2009	MP		339/2026
37	D-RSA/45304/2025	PREMALATA BARIK	SOUMYA MISHRA	
	RSA/556/2025	MP		340/2026
38	D-RSA/7866/2026	SRIYA THAKUR	PADMANAV CHOUDHURY	
	RSA/ /	MP		341/2026
39	D-RSA/7870/2026	RENUKA HOTA	KARUNAKAR GAYA	
	RSA/ /	MP		342/2026
40	D-RSA/7914/2026	RAJENDRA KUMAR MUND	ASIT PATTNAIK	
	RSA/ /	MP		343/2026
41	D-CMP/7782/2026	SUDHIR KUMAR PRADHAN	NIHAR RANJAN MOHANTY	
	CMP/ /	MP		376/2026
42	D-CMP/7782/2026	SUDHIR KUMAR PRADHAN	NIHAR RANJAN MOHANTY	
	CMP/ /	MP		377/2026
43	D-CMP/7796/2026	KHATA PRADHAN	NIRANJAN HOTA	
	CMP/356/2026	MP		378/2026
44	D-CMP/34430/2025	PRANANATH MISHRA	DEEPALI MAHAPATRA	
	CMP/1340/2025	MP		379/2026
45	D-CMP/7852/2026	RAJIB LOCHAN MOHANTY	PRABHU PRASANNA BEHERA	
	CMP/ /	MP		380/2026
46	D-CMP/7888/2026	BIMALA DAS	UMA CHARAN MISHRA	
	CMP/ /	MP		381/2026
47	D-CMP/7887/2026	JOGESWAR SARANGI	KISHORE CHANDRA RAJGURU MOHAPATRA	
	CMP/ /	MP		382/2026
48	D-CMP/7912/2026	DEV DURLLAV KAR	KISHORE KUMAR JENA	
	CMP/ /	MP		383/2026
49	D-CMP/7920/2026	KALAMATI MALATI@K.MALATI	JIBAN RANJAN DAS	
	CMP/ /	MP		384/2026
50	D-CMP/7924/2026	TATA AIG LIFE INSURANCE COMPANY LTD.	TANUOSH KUMAR NANDA	
	CMP/ /	MP		385/2026
51	D-CMP/7949/2026	SUNYABASI SAMANTARAY	JAGANNATH SENAPATI	
	CMP/ /	MP		386/2026
52	D-CMP/7978/2026	DEBENDRA SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		387/2026
53	D-MACA/4015/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	DRASANTA KUMAR MAHALI	
	MACA/242/2024	MP		480/2026
54	D-MACA/4015/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	DRASANTA KUMAR MAHALI	
	MACA/242/2024	MP		481/2026
55	D-MACA/6965/2026	DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.	PRANANATH MOHANTY	
	MACA/ /	MP		482/2026
56	D-MACA/117/2023	CHOLAMANDALAM MS G.I.CO. LTD.	G.P DUTTA	
	MACA/117/2023	MP		483/2026
57	D-MACA/7832/2026	THE LEGAL MANAGER ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	SONAL THAKUR	
	MACA/ /	MP		484/2026

58	D-MACA/7875/2026 MACA/ /	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD., BBSR MP	RAMESH CHANDRA MOHARANA	485/2026
59	D-MACA/7875/2026 MACA/ /	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD., BBSR MP	RAMESH CHANDRA MOHARANA	486/2026
60	D-MACA/7875/2026 MACA/ /	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD., BBSR MP	RAMESH CHANDRA MOHARANA	487/2026
61	D-MACA/7900/2026 MACA/ /	THE ORIENTAL INSURANCE CO. LTD., BBSR MP	RIMJHIMBALA PATI	488/2026
62	D-MACA/7913/2026 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	RIMJHIMBALA PATI	489/2026
63	D-CRLMC/5717/2026 CRLMC/ /	RACHAMA PALATA @ RUTAMA PALTA MP	MITU KUMAR BISWAL	548/2026
64	D-CRLMC/38886/2025 CRLMC/5389/2025	SWAPNAJIT BEHURA MP		549/2026
65	D-CRLMC/5743/2026 CRLMC/ /	PRABHAT KUMAR PANDA @ MITU MP	PUSPAMITRA MOHAPATRA	550/2026
66	D-CRLMC/1365/2026 CRLMC/239/2026	SANTOSH KUMAR SAHU MP	JYOTIRMAYA SAHOO	551/2026
67	D-CRLMC/5755/2026 CRLMC/ /	RAJ GUPTA MP	ABHISEK AGARWAL	552/2026
68	D-CRLMC/28418/2025 CRLMC/4129/2025	PADMANAV DAS MP	DEEPAK KUMAR DAS	553/2026
69	D-CRLMC/28810/2025 CRLMC/3875/2025	KASINATH DAS MP	MITHUN KUMAR PRADHAN	554/2026
70	D-CRLMC/952/2026 CRLMC/ /	SUSHIL KUMAR PANDA MP	TUKUNA KUMAR MISHRA	555/2026
71	D-CRLMC/23638/2025 CRLMC/3034/2025	MANOJ KUMAR DAS @ MUNA MP	SAILAZA NANDAN DAS	556/2026
72	D-CRLMC/30201/2025 CRLMC/4056/2025	SANGRAM KESHARI BEHERA MP		557/2026
73	D-CRLMC/5821/2026 CRLMC/ /	BHAGIRATHI BALABANTRAY MP	NIRANJAN LENKA	558/2026
74	D-CRLMC/5831/2026 CRLMC/ /	SK. SEJIKIR @ SK. SAJIKIR @ MOJKIR KHANNA MP	ASHOK KUMAR JENA	559/2026
75	D-CRLMC/5828/2026 CRLMC/ /	M/S PRABHAT GUDAKHU FACTORY MP	PADMALAYA JENA	560/2026
76	D-CRLMC/5851/2026 CRLMC/ /	NAKULA MUDULI MP	DEVASHIS PANDA	561/2026
77	D-CRLA/20/2026 CRLA/1/2026	JNANENDRA SWAIN MP	BHABANI SHANKAR DASPARIDA	583/2026
78	D-CRLA/5008/2026 CRLA/ /	SARBESWAR NAYAK MP	MALAYA KUMAR SWAIN	584/2026
79	D-CRLA/19576/2025 CRLA/774/2025	SANKAR BEHERA MP	DEBASIS SAHOO	585/2026
80	D-CRLA/26407/2025 CRLA/1058/2025	MUKESH TANDI MP	SANTOSH KUMAR DWIVEDIY	586/2026
81	D-CRLA/5741/2026 CRLA/ /	SANJAY KUMAR ROUT@SANJAY RAUT MP	BHABANI SHANKAR DASPARIDA	587/2026
82	D-CRLA/5741/2026 CRLA/ /	SANJAY KUMAR ROUT@SANJAY RAUT MP	BHABANI SHANKAR DASPARIDA	588/2026
83	D-CRLA/10366/2025 CRLA/500/2025	SURENDRA PUJARI MP	DEVASIS MOHANTY	589/2026
84	D-CRLA/1299/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA MP	RAMESH CHANDRA MOHARANA, A.K.MOHARANA	590/2026
85	D-CRLA/37005/2025 CRLA/1410/2025	RAJA DAS MP	REBATI LATA PANDA	591/2026
86	D-CRLA/98/2018 CRLA/98/2018	MITHUN BHOI MP		592/2026
87	D-CRLA/1245/2025 CRLA/78/2025	BHOLANATH MANDAL MP	UMAKANTA BARIK	593/2026
88	D-WA/7725/2026 WA/ /	STATE OF ODISHA MP	SUBHA BIKASH PANDA,A.G.A	836/2026
89	D-WA/7725/2026	STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	

	WA/ /	MP		837/2026
90	D-WA/7753/2026	SUBHASREE DAS @ MOHANTY	SOURAV SUMAN BHUYAN	
	WA/ /	MP		838/2026
91	D-WA/7727/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		839/2026
92	D-WA/7727/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		840/2026
93	D-WA/7818/2026	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		841/2026
94	D-WA/7818/2026	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		842/2026
95	D-WA/7819/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		843/2026
96	D-WA/7819/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		844/2026
97	D-WP(C)/7680/2026	SISIRA MOHANTY	ACHYUTANANDA PATTANAIAK	
	WP(C)/ /	MP		3662/2026
98	D-WP(C)/4411/2026	DR. SUBHA PRASAD SAHOO	BIBHUTI KESHARI BISWAL	
	WP(C)/3609/2026	MP		3663/2026
99	D-WP(C)/7726/2026	MAHADEV BANCHHAR @ BANCHOR	SAROJ KUMAR DASH	
	WP(C)/5936/2026	MP		3664/2026
100	D-WP(C)/7730/2026	RABI SINGH	SAROJ KUMAR DASH	
	WP(C)/5937/2026	MP		3665/2026
101	D-WP(C)/7689/2026	MAMATA NAIK	PARTHA SARATHI DAS	
	WP(C)/ /	MP		3666/2026
102	D-WP(C)/6811/2026	SANDHYARANI PANDA	AMITAV DAS	
	WP(C)/5415/2026	MP		3667/2026
103	D-WP(C)/7731/2026	AMIT SHARMA	SAURAV SUMAN BHUYAN	
	WP(C)/ /	MP		3668/2026
104	D-WP(C)/16022/2018	INDRAKSHI DEHURI	M/S.DEBABRATA RATH	
	WP(C)/16022/2018	MP		3669/2026
105	D-WP(C)/7732/2026	SANJAY PRASAD BEHERA	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		3670/2026
106	D-WP(C)/7690/2026	BIKRAM KISHORE DASH	BIJAY KUMAR BEHERA	
	WP(C)/ /	MP		3671/2026
107	D-WP(C)/18350/2018	SHRUTI NAIK	M/S.SUMANTA KU.NAYAK	
	WP(C)/18350/2018	MP		3672/2026
108	D-WP(C)/7736/2026	S.D.O.(ELECTRICAL), DHARAMGARH, TP	PODANKA KHANDR TRIPATHY	
	WP(C)/ /	MP		3673/2026
109	D-WP(C)/7738/2026	JYOTI PRAKASH DASH	SASWATI SOUMYA SAHU	
	WP(C)/5941/2026	MP		3674/2026
110	D-WP(C)/7739/2026	SUSHANTA SEKHAR BANCHHOR	TRILOCHAN NANDA	
	WP(C)/ /	MP		3675/2026
111	D-WP(C)/46528/2025	RANABIJOYA SAHU		
	WP(C)/32602/2025	MP		3676/2026
112	D-WP(C)/46527/2025	SEKHAR KUMAR GHADAI		
	WP(C)/32592/2025	MP		3677/2026
113	D-WP(C)/7742/2026	SUSANTA KUMAR SAHOO	PADMANAV BHUTIA	
	WP(C)/ /	MP		3678/2026
114	D-WP(C)/7721/2026	ENGINEER IN CHIEF, RWS AND S, ODISHA	BIJUBANSAI MOHANTY, A.G.A	
	WP(C)/ /	MP		3679/2026
115	D-WP(C)/7721/2026	ENGINEER IN CHIEF, RWS AND S, ODISHA	BIJUBANSAI MOHANTY, A.G.A	
	WP(C)/ /	MP		3680/2026
116	D-WP(C)/7744/2026	ASHISH KUMAR JENA	SAILABALA JENA	
	WP(C)/ /	MP		3681/2026
117	D-WP(C)/41090/2024	DHIREN KUMAR SAHOO	SOUMYA MISHRA, (MR.S.P.MISHRA)	
	WP(C)/23869/2024	MP		3682/2026
118	D-WP(C)/7722/2026	BABULA PRADHAN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		3683/2026
119	D-WP(C)/6010/2026	SANGEETA AGARWAL	RADHEYSHYAM CHIMANKA	
	WP(C)/4916/2026	MP		3684/2026
120	D-WP(C)/7747/2026	BIJAY KUMAR MAHANTA	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		3685/2026

121	D-WP(C)/7748/2026 WP(C)/ /	BENU DHAR JUANGA MP	SUDARSAN BEHERA	3686/2026
122	D-WP(C)/7743/2026 WP(C)/5971/2026	MANAS KUMAR SAHU MP	ANJAN KUMAR BISWAL	3687/2026
123	D-WP(C)/5129/2026 WP(C)/5943/2026	PRASANTA KUMAR MISHRA MP	SRINIBASH SATAPATHY	3688/2026
124	D-WP(C)/22220/2016 WP(C)/22220/2016	JANARDAN CHHURIA MP	M/S.S.K.SAMAL	3689/2026
125	D-WP(C)/7763/2026 WP(C)/5984/2026	PRAKASH KUMAR AGRAWAL MP	SAIBRATA RATH	3690/2026
126	D-WP(C)/19967/2020 WP(C)/19967/2020	SMRUTI REKHA PRADHAN MP	SATYA SIVA SUNDAR MOHANTY	3691/2026
127	D-WP(C)/7752/2026 WP(C)/ /	M/S. ROYAL WEAVERS PVT.LTD.(FORMERLY KNOWN AS PONGUNNY PAPER PLAST PVT.LTD), SUNDERGARH MP		3692/2026
128	D-WP(C)/51415/2025 WP(C)/36538/2025	BANALATA PATRA MP	PITAMBAR BEHERA	3693/2026
129	D-WP(C)/7770/2026 WP(C)/ /	MIRA KUMAR MP	SATYA RANJAN PATI	3694/2026
130	D-WP(C)/7771/2026 WP(C)/ /	ODISHA STATE ROAD TRANSPORT CORPORATION, TRIPURBIA MP		3695/2026
131	D-WP(C)/2292/2026 WP(C)/ /	DILLIP KUMAR BARIK MP	ACHYUTANANDA PATTANAIK	3696/2026
132	D-WP(C)/7779/2026 WP(C)/ /	M/S RISHABH MINING PVT.LTD, BOLANGIR MP	MANOJ KUMAR MOHANTY (2)	3697/2026
133	D-WP(C)/6574/2026 WP(C)/5157/2026	SARBESWAR KHILLAR MP	AMIT PRASAD BOSE	3698/2026
134	D-WP(C)/7786/2026 WP(C)/ /	LAXMAN ROHIDAS MP	MANOJ KUMAR MOHANTY	3699/2026
135	D-WP(C)/7716/2026 WP(C)/5982/2026	PURNA CHANDRA JENA @ NAYAK MP	DEBAKANT MOHANTY	3700/2026
136	D-WP(C)/33928/2024 WP(C)/19612/2024	NARAYAN CHAMPATI MP		3701/2026
137	D-WP(C)/7790/2026 WP(C)/ /	SURENDRA GOCHHAYAT MP	AUROBINDA SAHOO	3702/2026
138	D-WP(C)/53376/2025 WP(C)/36849/2025	K.JAYA KRISHNA MP		3703/2026
139	D-WP(C)/3103/2026 WP(C)/3178/2026	RANJAN KUMAR DAS MP	HRUDANANDA MOHAPATRA	3704/2026
140	D-WP(C)/7797/2026 WP(C)/ /	PRABANBANDHU SAHOO MP	UPENDRA KUMAR SAMAL	3705/2026
141	D-WP(C)/7798/2026 WP(C)/ /	RANJAN KUMAR SETHI MP	DEEPAK RANJAN PARIDA	3706/2026
142	D-WP(C)/7799/2026 WP(C)/ /	RADHAKRUSHNA JENA MP	MADHAB LAL AGARWAL	3707/2026
143	D-WP(C)/49410/2025 WP(C)/34417/2025	M/S. MAHANADI COALFIELDS LIMITED, JHARSUGUDA MP		3708/2026
144	D-WP(C)/7807/2026 WP(C)/ /	SUMITRA PRADHAN MP	PRONOY MOHANTY	3709/2026
145	D-WP(C)/7813/2026 WP(C)/ /	SURJYA PRASAD ADHIKARI MP	SATYABRATA MOHANTY (1)	3710/2026
146	D-WP(C)/27373/2024 WP(C)/16859/2024	SUBRATA KUMAR TRIPATHY MP	RABINDRA KUMAR PATNAIK	3711/2026
147	D-WP(C)/7831/2026 WP(C)/ /	MOHAN DIGAL MP	DIPTI RANJAN SWAIN	3712/2026
148	D-WP(C)/7800/2026 WP(C)/ /	SUBASH CHANDRA KHUNTIA MP	SASANKA SEKHAR PAIKRAY	3713/2026
149	D-WP(C)/2286/2026 WP(C)/2695/2026	RASHMIREKHA MAHARAJ MP	SADASIVA PATRA (1)	3714/2026
150	D-WP(C)/7833/2026 WP(C)/ /	SUDHANSU DIGAL MP	DIPTI RANJAN SWAIN	3715/2026
151	D-WP(C)/20454/2019 WP(C)/20454/2019	TAPOI PANDA MP	MR. RANJAN KU.BEHERA	3716/2026
152	D-WP(C)/7839/2026	GOPAL CHANDRA DUTTA	MAMATA MISHRA	

	WP(C)/ /	MP		3717/2026
153	D-WP(C)/3183/2026 WP(C)/2684/2026	GANESH PRASAD DAS MP	SUKANTA KUMAR NAYAK (2)	3718/2026
154	D-WP(C)/7844/2026 WP(C)/ /	M/S JAGAT JANANI SERVICES PVT. LTD., MP	SONALI KUMAR DASH	3719/2026
155	D-WP(C)/7843/2026 WP(C)/ /	SATYABATI NAYAK MP	SUKANTA KUMAR NAYAK (2)	3720/2026
156	D-WP(C)/7846/2026 WP(C)/ /	SASMITA NAG MP	SOUMYA MISHRA	3721/2026
157	D-WP(C)/7847/2026 WP(C)/ /	KAMALAKANTA PANIGRAHI MP	BIPLABA P.B. BAHALI	3722/2026
158	D-WP(C)/7848/2026 WP(C)/5990/2026	UJAL BHOI MP	BIRAJA PRASANNA DAS	3723/2026
159	D-WP(C)/2266/2024 WP(C)/1479/2024	PRINCIPAL, SURAJMAL SAHA MAHAVIDYALAYA, MP	SUBHARATH	3724/2026
160	D-WP(C)/7851/2026 WP(C)/ /	RAJESH KUMAR MOHAPATRA MP	ABHISEK MOHANTY	3725/2026
161	D-WP(C)/7853/2026 WP(C)/ /	M/S. TOTALWAY LOGISTICS AND INFRASTRUCTURE, MP	TRICKUMAR DAS, BBSR	3726/2026
162	D-WP(C)/7855/2026 WP(C)/ /	SANTOSH BEHERA MP	RASHMI KANTA ACHARYA	3727/2026
163	D-WP(C)/7858/2026 WP(C)/ /	BISWAJIT BEHERA MP	BHARAT BHUSAN ROUSTRAY	3728/2026
164	D-WP(C)/6229/2026 WP(C)/5244/2026	LALIT KUMAR SWAIN MP	ABHIJIT DAS	3729/2026
165	D-WP(C)/7859/2026 WP(C)/ /	KAMDHENU TRADING CO., CHHATTISGARH, MP	AMIYA SMRUTI MOHANTY	3730/2026
166	D-WP(C)/7864/2026 WP(C)/ /	SURESH KUMAR DALABEHERA MP	ANANTA NARAYAN PATTANAYAK	3731/2026
167	D-WP(C)/49213/2025 WP(C)/34507/2025	KAILASH BHOI MP		3732/2026
168	D-WP(C)/7867/2026 WP(C)/ /	DINESH BARLA MP	LUCKY MOHANTY	3733/2026
169	D-WP(C)/7849/2026 WP(C)/ /	SANTOSHI MOTORS MP	SWAPNIL ROY	3734/2026
170	D-WP(C)/7871/2026 WP(C)/ /	KABITA CHHOTRAY MP	AMIYA KUMAR CHHATOI	3735/2026
171	D-WP(C)/7874/2026 WP(C)/ /	SABITA ACHARYA MP	LAXMINARAYAN PATEL	3736/2026
172	D-WP(C)/7880/2026 WP(C)/ /	BIRENDRA KUMAR BISWAL MP	LAXMI PRASAD DWIVEDY	3737/2026
173	D-WP(C)/7881/2026 WP(C)/ /	PREMANJAN SUNA MP	SONALI PRUSTY	3738/2026
174	D-WP(C)/5847/2026 WP(C)/4784/2026	KAMAKSHYA PRASAD PANIGRAHI MP	PAMI RATH	3739/2026
175	D-WP(C)/7881/2026 WP(C)/ /	PREMANJAN SUNA MP	SONALI PRUSTY	3740/2026
176	D-WP(C)/7885/2026 WP(C)/ /	AKSHAYA KUMAR PANDA MP	BISWABIHARI MOHANTY	3741/2026
177	D-WP(C)/7886/2026 WP(C)/ /	GATIKRISHNA BEHERA MP	SAMEER KUMAR DAS	3742/2026
178	D-WP(C)/7889/2026 WP(C)/ /	JATADHARI NAYAK MP	ALOK KUMAR MOHANTY	3743/2026
179	D-WP(C)/7894/2026 WP(C)/ /	NRUSINGHA CHARAN PANDA MP	BHAGABAN MOHANTY	3744/2026
180	D-WP(C)/7894/2026 WP(C)/ /	NRUSINGHA CHARAN PANDA MP	BHAGABAN MOHANTY	3745/2026
181	D-WP(C)/7907/2026 WP(C)/ /	LUKTESWAR PATEL MP	SUBHADUTTA ROUSTRAY	3746/2026
182	D-WP(C)/52575/2025 WP(C)/36716/2025	DIPTI BISWAL MP	TUSAR KUMAR MISHRA	3747/2026
183	D-WP(C)/52573/2025 WP(C)/36667/2025	DIPTI BISWAL MP	TUSAR KUMAR MISHRA	3748/2026

184	D-WP(C)/5223/2026 WP(C)/4431/2026	BASANTI SAHOO MP	SUBHADUTTA ROUTRAY	3749/2026
185	D-WP(C)/34358/2020 WP(C)/34358/2020	BAIKUNTHA MAHANTA MP	SATYABRATA MOHANTY	3750/2026
186	D-WP(C)/23230/2021 WP(C)/23230/2021	PRAFULLA KUMAR MOHANTY MP	SATYABRATA MOHANTY	3751/2026
187	D-WP(C)/32350/2020 WP(C)/32350/2020	UTTAM KUMAR PRUSTY MP	SATYABRATA MOHANTY	3752/2026
188	D-WP(C)/33353/2020 WP(C)/33353/2020	AKHILA CHANDRA KHILLAR MP	SATYABRATA MOHANTY, A.K.JENA, S.S.MOHAPATRA, A.P.RATH, P.K.	3753/2026
189	D-WP(C)/7919/2026 WP(C)/ /	DILLIP KUMAR DAS MP	DEBA KUMAR RATH	3754/2026
190	D-WP(C)/7901/2026 WP(C)/ /	SK. HYDER MP	AMIT PATNAIK	3755/2026
191	D-WP(C)/52050/2025 WP(C)/ /	RENUBALA MALLICK MP	MANOJA KUMAR KHUNTIA	3756/2026
192	D-WP(C)/7927/2026 WP(C)/ /	MAA JAGAT JANANI SELF HELP GROUP, BANWASIPRESAD BOSE MP	AMITABH MISHRA	3757/2026
193	D-WP(C)/7939/2026 WP(C)/ /	RABINDRANATH SAHU MP	ABHILASH MISHRA	3758/2026
194	D-WP(C)/7938/2026 WP(C)/ /	SAMBIT NAYAK MP	PRADIPTA VARMA	3759/2026
195	D-WP(C)/7952/2026 WP(C)/ /	SUCHITRA NAG MP	HIMANSU SEKHAR SATAPATHY	3760/2026
196	D-WP(C)/7954/2026 WP(C)/ /	AJIT KUMAR PANDA MP	SUBHRANSU BHUSAN MOHANTY	3761/2026
197	D-WP(C)/7956/2026 WP(C)/ /	M/S. SUNDARGUNDI SERVICE STATION, SOLANIPRESAD BOSE MP	AMITABH MISHRA	3762/2026
198	D-WP(C)/7967/2026 WP(C)/ /	JIBARDHAN MEHER MP	AMITABH MISHRA	3763/2026
199	D-WP(C)/7973/2026 WP(C)/ /	SRIDHAR SABAR MP	RAKESH KUMAR DAS	3764/2026
200	D-WP(C)/7906/2026 WP(C)/ /	BIRAT CHANDRA DAGARA MP	SHISHIR KUMAR ROUTRAY	3765/2026
201	D-WP(C)/7974/2026 WP(C)/ /	DIPTI RANJAN NAYAK MP	NIRANJAN BISWAL	3766/2026
202	D-WP(C)/7974/2026 WP(C)/ /	DIPTI RANJAN NAYAK MP	NIRANJAN BISWAL	3767/2026
203	D-WP(C)/7977/2026 WP(C)/ /	ARUNDHATI KAR MP	AMBIKA PRASAD RAY	3768/2026
204	D-WP(C)/7976/2026 WP(C)/ /	DEBADATTA SAHOO MP	NIRANJAN BISWAL	3769/2026
205	D-WP(C)/7976/2026 WP(C)/ /	DEBADATTA SAHOO MP	NIRANJAN BISWAL	3770/2026
206	D-WP(C)/7979/2026 WP(C)/ /	SATYAKANTA DAS MP	SANJAY KUMAR DAS	3771/2026
207	D-WP(C)/7980/2026 WP(C)/ /	BIKRAM KUMAR PARIDA MP	NIRANJAN BISWAL	3772/2026
208	D-WP(C)/7980/2026 WP(C)/ /	BIKRAM KUMAR PARIDA MP	NIRANJAN BISWAL	3773/2026